

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 253 of 2019

AND

I.A. No. 1516 of 2020

IN THE MATTER OF:

Sigmalon Equipment Pvt. Ltd. & Ors.

...Appellants

Versus

Vinod Kumar

...Respondent

**Present: For Appellant : Mr. Rajshekhar Rao and Mr. Saswat Pattnaik,
Advocates**

O R D E R
(Through Virtual Mode)

11.08.2020 Notice has been delivered on the Respondent. However, there is no representation on his behalf. Presence of Respondent is awaited.

List the appeal 'for hearing' on **26th August, 2020**.

Learned counsel for the Appellant undertakes to intimate the date of hearing to the learned counsel for the Respondent.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/